



Narendra Modi
U Myntri Waheh Duh ka Ri

Ki 7 tylli ki luti kiwa suk phi u ioh jingtip hajrong kiwon kiwon ki mokotduma.



eCourts Services Mobile App

(lyngka ki lad ki luti QR Code)
Waroh ki lad jingtip wa iatoh
wa ki mokotduma yie phi u ioh lyngba ka
Mobile App kawa da pyllang lang
chir-rup hapoh ka 'My Cases'



Lyngba ki SMS

Ia waroh ki lad jingtip wa iatoh wa
ki mokotduma yie phi u ioh, deiwa phah
ia u CNR lyngba ka SMS cha u No. +919766899899



Ka eCourts Website

All litigant-centric information
Ia waroh ki kam wa iatoh wa ki
jingtip hajrong ki mokotduma
yie phi u ioh lyngba ka
<http://ecourts.gov.in/>

**I jing-chim-khia iwa rap man kyrpang iong ka tnat ki kam Ain wa
ka eCommittee, ka yung Bishar kawa ha khlieh duh ha ka ri India.
Yie phi u ioh jingtip yei rukom man iong ki mokotduma, kiwa da e ha kiwon
kiwon ki iung bishar ha ki District nae Taluka lyngba kani ka rynsan.**



Ka SMS Push

Register ia ki Mobile No. iong phi,
weiba daw ioh phi Inger-Inger
ia ki jing-tip ha man ki wynta
nae kyrdan.



Email

U ioh phi heitu heitu, yei jubab
ha ki litigant's mailbox heipor wa
register phi ia ki email addresses



Ki jingtip lyngba ki Kiosks

Ki jingtip kiwa iatoh wa ki
mokotduma, em ki lyngba ka
kiosks ha man ki JSC



Ki Judicial Service Centres (JSCs)

Ki lad jingtip, kiwa iatoh wa ki mokotduma neibhah ki nong mudui,
wa ki nong-ia-said ain, yei phi u ioh ha man ki JSC

Em ki rukom krehkam

Ka list iong ki mokotduma wow bishar da ka yung bishar

Ka wyrta nae notice, neibhah ka tarik, wa daw wan, kawa da buh wow bishar ia ka mokotduma

Ki rai iong ka iung bishar yie u ioh online

Ka list ki tarik yong ki mokotduma neibhah u bishar

Ka notice neibhah ki nong mudui

I jinglong wei jingtip hei iatoh wa ka Caveat

Ka Case Information Software (CIS) version 3.0 kawa da pynkreh kam, ha ki yung bishar ha ki District
Ka CIS version 1.0 kawa da pynkrehkam ha ki yung bishar High Courts



Scan wow ioh phi ia
ka eCourts portal



"I jingpynemkam ia ka technology ha ka kam bishar khaddar, u iarap I, wow pynsuk yei jingim ki bru, wow pynku yei rukom im, iwa suk. Ki jingthmu iong waroh kini ki jing-pyrshang iong I, toh, wa kitu k iwa-duh wa-duk, ymtoh dae u tein u sorsa ki, ia ki iung bishar, toh u ioh ki, yei bishar hok hei por iwa biang, weiwa I lut I sep ha ki kam mokotduma leh toh u nang hiar i."

Narendra Modi
U Myntri Waheh Duh ka Ri

**Är tylli ki luti kiwa suk
bha wow ioh jingtip phi hei
iatoh wa ki mokotduma,
ha i-won i-won I por,
hei-won hei-won I thaw,
deiwa rap smat, yie phi I u
ioh lyngba ka**

**eCourts services
MOBILE APP**

**eCourts
PORTAL**

I jing-chim-khia iwa rap man kyrpang iong ka
tnat ki kam Ain wa ka eCommittee, ka yung Bishar kawa ha khlieh duh ha ka ri India



Thuh ia ki mokotduma iong phi da ka CNR Number



**Ia ka mokotduma, yie haroh phi u thuh jingtip,
deiwa thoh phi ia I pyrtuit iong ki nongialeh
mokotduma, Ka Case Number, ka Filing
Number, I pyrtuit u nongiasaid ain, FIR Number
nae ki jait Ain.**



**Ioh yei jingtip hei iatoh wa ka tarik kawa daw
won, wow bishar ia ka mokotduma**



Thuh ia ka Caveat



Ioh ia ki copy iong ki jing-bishar



**Yie phu ioh ia ki jingtip lyngba ka mobile app
neibhah ki mokotduma, ha ki yung bishar High
Court wa ki District Court**



**Scan ia u QR Code weiwa u ioh phi ia ki jingtip
hei iatoh wa ki mokotduma**



Ka Case Information Software (CIS) version 3.0 kawa da pynkreh kam, ha ki yung bishar ha ki District | Ka CIS version 1.0 kawa da pynkrehkam ha ki yung bishar High Courts

Scan wow ioh phi ia ka eCourts portal



**KA TNAT KI KAM AIN
IONG KA SORKAR INDIA**



Ka eCommittee
iong ka yung bishar wa ha
khlieh duh ka ri India

Download ia ka eCourts Services Mobile App katni
nae wai ia ka Portal wow ioh phi yei krehkam iwa rap smat

Ki eCourts Services Mobile App yie u ioh na ka
SET IT ON

www.ecourts.gov.in